

(TENTH REPORT)

OF THE

ESTIMATES COMMITTEE

ON

THE BUDGET ESTIMATES

FOR

(1977-78)

Dairy Development Department

VIDHAN SABHA SECRETARIAT, CHANDIGARH. April, 1978.

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COMPOSITION OF THE ESTIMATES COMMITTEE FOR THE YEAR 1977-78

Chairman

1. Chaudhri Shiv Ram Verma, M.L A.

Members

- 2. Chaudhri Birender Singh, M.L.A.
- 3. Shri Des Raj, M.L.A.
- 4. Shri Gajraj Bahadur Nagar, M.L.A.
- 5. Chaudhri Gulzar Singh, M.L.A.
- 6. Chaudhri Ram Kishan, M.L.A.
- 7. Chaudhri Ran Singh Maan, M.L.A.
- 8. Shri Sardar Khan, M.L.A.
- 9. Shri Sher Singh, M.L.A.

Secretariat

1. Shri Raj Krishan

Secretary

2. Capt. S. S. Ahlawat

Deputy Secretary

INTRODUCTION

- 1. I, the Chairman of the Estimates Committee for the year 1977-78 having been authorised by the Committee in this behalf present this Report on the Budget Estimates for the year 1977-78, in respect of the Dairy Development Department.
- 2. A brief Summary of recommendations/observations of the Committee is given in Appendix I. This summary is not exhaustive and for full recommendations or observations of the Committee reference should be made to the main Report.
- 3. A brief record of the proceedings of each meeting has been kept separately in the Vidhan Sabha Secretariat.
- 4. The Committee are grateful to the representatives of the Dairy Development Department who appeared before them for oral examination.
- 5. The Committee place on record their high appreciation of the whole hearted co-operation and unstinted assistance given to it by the Secretary, Haryana Vidhan Sabha and his Staff.

CHANDIGARH: The 28th March, 1978. CHAUDHRI SHIV RAM VERMA, CHAIRMAN ESTIMATES COMMITTEE

REPORT

- 1. The Estimates Committee for the year 1977-78 was elected by the Vidhan Sabha consisting of nine members and notified vide Haryana Vidhan Sabha Secretariat Notification No. EC-3/77-78/62, dated the 27th October, 1977, under Rule 230 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.
- 2 Chaudhri Shiv Ram Verma' M.L A. was nominated Chairman of the Committee by the Hon. Speaker.
- 3. The Committee held 20 sittings at Chandigarh and 5 sittings outside Chandigarh at Buwani and one meeting at Delhi till the finalisation of the Report.

The Committee selected the following Departments with a view to scrutinize their Budget Estimates for the year 1977-78 —

- 1. Excise and Texation.
- 2. Haryana State Electricity Board.
- 3. Dairy Development.
- 4. Police.
- 5. Irrigation.
- 6. Food and Supplies.
- 7. Social Welfare.
- 8. Tourism.
- 5. The Committee scrutinised the material relating to the Budget Estimates of the Dairy Development Department for the year 1977-78 and orally examined the representatives of this Department.
- 6. The Committee could not examine the following Departments due to the reasons mentioned against each Department:—
 - 1. Police Department;—Non-receipt of the replies to the questionnaire framed by the Committee from the department.
 - 2. Tourism Department:—Replies to the questionnaire were received when the term of the Committee was nearing completion.
- 3. The Committee could not frame the questionnaire due to late receipt of the material from the Departments mentioned at Sr. No 1,2,5,6 and 7.

- 7. The Committee also scrutinised the Supplementary Estimates of the Government for the year 1977-78 (2nd Instalment) and examined the representatives of the Finance Department as well as other Departments concerned with the demands and presented their Report thereon to the Vidhan Sabha on the 28th February, 1978.
- 8 The Committee also undertook a spot study tour of the Districts of Bhiwani, Hissar, Mohindergarh, Rohtak and Gurgaon to see the development work done by the Forest Department, Haryana. The Committee made the following observations after the aforesaid spot study tour:—
- (1) The Committee was of the view that more and more trees should be planted in the areas adjacent to Rajasthan border so that the advancing speed of the desert from Rajasthan side may be checked effectively.
- (2) The Committee recommends that trees may be planted on both sides of the approach roads and kucha paths from one village to another village of the above said districts so that the land may be properlay utilized and the income of the department may be augumented
- (3) The Committee feels that the trees may be planted in such a way that their growth is not hampered by thick plantation and where the trees already planted are dense the department may weed out some of the trees so that the growth of the trees may not be hampered.

1.

- (4) The Committee during its on the spot study tour observed that trees were not planted on either sides of certain roads of the above said districts and accordingly recommend that trees may be planted on both sides of such roads at the earliest.
- (5) The Committee observed during its study tour that where bunds have been made on the drains and riverines there is a plenty of scope for tree plantation. The Committee further recommends that the work of planting trees in large number, may be taken in hand by the department at the earliest in the flood effected areas with a view to stop the erosion of the soil and to stem the furry of floods,
- (6) The Committee recommends to the Government that trees may be planted on both sides of the National Highways in Haryana. This work may be done in a systematic and attractive way.
- (7) The Committee during the course of its study tour was informed verbally by the departmental representatives that the trees are being auctioned and the wood is supplied to the consumers through the contractors. The Committee recommends that this system may be abondened at once and the work of supply of wood to consumers of the State may be taken in hand by the department itself so that the contractor/a middle man may be eliminated altogether and the department will get the entire income.

- (8) The Committee during its study tour observed that the information boards set up by the Forest Department at various places are in English only. The Committee strongly recommend that both the languages i.e. Hindi and English may be written on these boards respectively.
- (9) The Committee recommends that Beri trees may be planted in the dry areas of the State in maximum numbers. The Committee further recommends that where Israili kikars are planted caster plants may also be planted alongwith these trees with a view to increase the income of the department.
- (10) The Committee further recommend that the departmental experts may examine whether it is possible to have a better and improved variety of Jaunt trees, which not only provide good foodder but also a good quality fertilizer, so that they can grow speedily and produce more fodder for cattle.

The Committee recommends to the Government that to check the pace of growth of deserts effectively, trees may be planted on mass scale on the sand dunes particularly in the Districts of Bhiwani, Mohindergarh, Rohtak and Gurgaon. The Committee during its course of study tour was informed by the departmental representative that the Panchayats and individuals do not readily come forward to give their waste lands for plantation of trees. The Committee, therefore, recommends to the Government that the Deputy Commissioners and the District Forest Officers of the Forest Department should approach the village panchayats and individuals and to make them understand the utility and benefits of these plantation so that the department may be able to get maximum land for this purpose by persuation. They may also take the help and guidance of local M.L.As' for the above said purpose.

Providing facilities to the employees of the Forest Department to the employees of the uniforms by spending money from their own pockets. The Committee, therefore, recommends to the Government that the uniforms may be

recommends to the Government that the uniforms may be provided to all the employees up to the rank of Rangers by the Government. The attention of the Committee was also drawn towards the low pay scales of the employees up to the rank of Rangers. The Committee desires that the Government may consider the desirability of revising their pay scales and travelling allowances paid to the lower staff so as to encourage them and provide them incentive for hard work.

10. The Committee was very much impressed to see the hard work, discipline and high sense of duty displayed by the staff of the Forest Department at the time of on the spot study tours of the Committee and is an example for other departments to follow.

Discipline and High sense of duty displayed by the staff of Forest Department.

Supply of the thereto

11. It was brought in the notice of the Commissioner and Secretary to Government, Haryana, Dairy Development Department that Vidhan Sabha Secretariat material and furnish-ing written replies vide their letter dated 19th May, 1976 requested the Government to supply the material in support of its budget Estimates for the year 1976-77 within a fortnight. The requisite material was not

supplied by the department within the stipulated time which necessitated the sending of several reminders Ultimately, the material was received on 19th July, 1976 where after the questionnaire framed thereon was sent to the department on 13th November, 1976 for furnishing its written Thereafter, a number of demi-official reminders were replies thereto also sent for the purpose but no replies have been received from the Government.

The Committee feel that non supply of replies of questionnaire is a very serious matter and it has held up work of the Committee. Not only this, it reflects adversely on the efficiency of the Department. Committee recommend that Government should fix the responsibility on the Officers/officials who are responsible for this delibrate nonsupply of the replies to the questionnaire framed by the Committee. The action taken by the Government in this respect against defaulting Officers/officials may be intimated to the Committee accordingly.

DAIRY DEVELOPMENT DEPARTMENT

12. The departmental representative in its written evidence stated as under:

Justification of the creation of Department

In the past no attention had been paid to production of milk on proper and scientific lines as most

of the milk produced in the villages was utilised for home consumption and very little found its way to the cities and that too through the middle man who used all sorts of malpractices to prolong its life which are injurious to human health.

With the establishment of a number of Milk Plants in Haryana it is imperative that in order to produce quality milk products by the Stateowned milk plants, the Milk used should be of high quality with minimum bacterial count. It was, therefore the need of the time to adopt such measures so that milk producers should practice the modern scientific methods of milk production. It was very essential that some organisation should take up this specialised work to emphasize the need for the production of whole-some, clean and quality milk for producing quality milk products which will help in creating a big market for sale of milk products & boest up milk production. By spending By spending couple of lakhs on these activities the milk producers will save many lakhs by way of producing more milk and of better quality.

Due to the unclean practices in the milk production going on at present large quantities of milk are rendered sour or even gets curdled before it reaches the factories, which means heavy losses to the producers and the State. Some of the mal-practices which are used by the ignorant uneducated farmers even render the mulch animalas unfit for production through mastitics and other infections of the udder. Some of these practices are not only harmful to the mulch animals themselves but through these a number of diseases like Pox, Cholera diptheria, sorethroat typhiod etc. are carried to the human beings.

There was no organisation to look after this specialised work of dairying. No doubt the Animal Husbandry Department was looking after the breeding and disease control work but it will not be possible for them to take up this additional specialised job for which considering its importance a stage had reached for setting up a separate organisation.

At the Government level there was no technical organisation for advising Government on all matters relating to Dairying and milk supply, to coordinate and correspond with other States, Government of India & other national organisations like I. C. A. R., N D. R. I. etc. Similarly in the state a time had come that there should be an organisation to control and regulate the milk trade & perform other statutory & regulatory functions.

For the proper expansion of the dairy industry on sound scientific lines imparting of training to the farmers, producers & those engaged in the collection of milk is of utmost importance which job has now been taken up by this Department. Considering these pressing requirements the Government had taken steps in the right direction and created the post of Milk Commissioner Haryana, in 10/74.

The duties and functioning of the Milk Commissioner, Haryana, are as under:—

- (i) To function as the Government's Principal Adviser in all matters of Dairying and Milk Supply in Haryana.
- (ii) To enforce Government measures for the development regulations and control of dairy industry in the State.
- (iii) To perform statutory/regulatory functions under Milk control order/Notifications.
- (iv) to act as advisor to the Government in matters of Dairy extension work.
- (v) to ensure the quality of milk according to the standard laid down.
- (vi) to check the incidence of serious diseases which are communicable from animal to man through milk and milk products.
- (vii) to function as Head of the Department as Milk Commissioner.

More function can be entrusted to Department according to the requirements & further developments.

The Committee after hearing the departmental representatives did not feel satisfied about the justification for the creation of the Dairy Development Department in the State and is of the view that the function of the Dairy Development Department should be done by the Dairy Development Co-operative Federation on the lines of Amul Dairy in Gujarat. However, the Committee felt that the present set up should be continued till the arrangements suggested by the Committee are made in future. The Committee, recommend that an immediate attention may be paid by the department to the needs and problems of the milk producers with a view, to provide them the actual cost of their milk as supplied to the various milk organisations of the State. The Committee feel that if the appropriate price of the milk is paid to the producers in the State, the milk which goes to the neighbouring States like Delhi and Uttar Pradesh for sale will be stopped and the department will be benefited.

The Committee, further recommends that the cost of milk production per kg. may be worked out and the price of milk may be fixed on that basis and the Committee may be informed accordingly.

Farmers' Training.

Training at Orientation Training Centre, Karnal, in 4 batches upto 30-1-1977. It was further stated that the mode of imparting training to the farmers was through lectures/demonstrations. Not only this, their visits were organised to show them the various practical methods and projects connected with the Dairy matters in N.D R.I. at Karnal.

The Committee analysed the information given by the departmental representatives and found that for proper expansion of the Dairy industry on sound scientific lines, imparting of training to the farmers is of utmost importance. The Committee, therefore, recommend that the department should increase the number of orientation training camps to impart proper training to the farmers, breeders and the staff of Milk Co-operative Societies in the State.

The Committee further recommend that the farmers may be given loan on easy terms and conditions so that they may purchase quality cattle and to make the Government policy of white revolution a great success.

14. The departmental representatives in oral evidence stated before

the Committee that at present Ambala Milk Plant is running in loss to the tune of Rs. 16.50 lakh. It was, further, stated that the main reasons of running the Ambala Milk Plant in loss was that the plant only prepares liquid milk for the consumers and the other items like ghee and butter were not taken in hand, so far.

The Committee recommend to the Government that suitable remedial measures be taken by the Department at once to put the plant in profit and production of ghee, butter and other products may also be

started. The administration of the plant, if so requires, may be streamlined and the Committee may be informed accordingly.

Statistical Cell at Headquarter.

Statistical Cell at departmental representatives that Statistical Cell at Headquarter has not yet started functioning. It was explained that the Cell has to scrutinize the data collected from the field. With the present

existing staff the department has started collecting the figures from Milk Plants, rural and urban areas, Municipal Committee/Notified Area Committee and distances from where the milk is being procured It was further explained that the figures regarding prevailing rates of milk and milk products are also being collected from various sources.

The Committee recommends that the Cell should also collect the data of number of milk producers in the State Districtwise separately and process the same in such a way that both the producers and the consumers are benefited by it.

Survey Unit.

Survey Unit will help for the work of Training
Centre and Dairy Laboratory by contacting the
farmers/milk producers The data thus collected

will be scrutinized by the Statistical Cell at Headquarter and to prepare results periodically for further projection etc.

The Committee was not satisfied about the creation of the Survey Unit in the department because the functions of Statistical Cell and Survey Unit are almost the same. The Committee, thereof, recommend that the Survey Unit may not be created in the Department and if it has already been created the same may be abolished forthwith. The Committee feel that there is no justification for the creation of the Survey Unit when Statistical Cell was already existing in the Department.

17. It was stated in written evidence by the department that a milk testing laboratory has started functioning at Karnal in the year 1977-78 with the following staff:—

Class	I .	••	One
Class	п.		
Class	ш		16
Class	IV		9

It was further explained to the Committee that the function of the laboratory was to collect and process the milk samples. It was further explained to the Committee that the testing of milk on society level has not been taken by the laboratory, because the appointment of Manager, quality control has not been made so far. The Committee recommends to the Government that the appointment of Manager, quality control be made at the earliest so that the work may not suffer.

18. During the course of oral examination it was stated that the following additional posts have been sanctioned for the department for the year 1977-78.

The creation of additional posts for the office of Milk Commissioner.

				
:}" "	- 1.	One Assistant Milk Commissioner	Rs.	1300-1600
•	2.	One Office Superintendent	Rs.	400-650
-	3.	One Personal Assistent	Rs.	350-650
	4.	One Legal Assistant	Rs.	300-600
	`5.	One Senior Accountant	R_{S}	225-500
	6	Four Assistant	Rs.	160-400
,	7.	Four Clerks	Rs.	110-225
	8	One Steno-typist	Rs.	110-225 plus
	9.	Three Peons	Rs.	Rs. 25/- S.P. 70-2-80/3-95
	10.	One Restorer	Rs.	90-3-120/4-140
	11.	One Chowkidar	Rs.	70-2-80/3-95+15 ad-hoc pay.

It was further stated that there was a ban on the filling up of these posts, till the justification given by the Department was admitted by the Government and clearance received for their filling up. The detailed justifications have already been sent to Government and the sanction of the Government to fill up the posts was still awaited. Thus these posts were lying vacant.

The Committee after hearing the departmental representatives was convinced for the creation of above said posts and accordingly recemmend to the Government to take suitable steps for the sanctioning of these posts so that the department may start functioning smoothly and efficeiently

Stipend paid to
Haryana Nominees.

Pletion of his study/course
Stipend was being paid by the Haryana Diary Development Corporation
But it was brought in the notice of the Committee that the stipend row was being paid by the Dairy Development Department.

The Committee, therefore, recommend to the Government that the above said stipend may be paid by the Corporation on the ground that

the nominees have to be employed ultimately by Corporation. Decision taken by the Government in this regard may be conveyed to the Committee as well.

20. The department in its written evidence stated that during the year 1976-77, the following schemes were propoded for implementation.

Department in respect of Milk production

Programme

- (1) Establishment of Laboratory for the testing of milk and milk products.
- 2. Establishment of training centre for imparting orientation training to farmers, breeders, milk producers, and milk cooperatives.
- 3. Establishment of Office of the Milk Commissioner, Harvana.
- 4. Establishment of Specialised Dairy units.
- 5. Dairy Extension Units and registration of superior milch animals.

Out of the above schemes only Scheme at S.No. 3 was sanctioned at the begining of the year, and scheme No. 2 was sanctioned for implementation in the middle of December; 76. Other schemes were deferred for inclusion in the next programme. The department established the training centre at Karnal. Further delay in implementation was due to late appointment of Officer Incharge. During 1977-78, another scheme at S. No. 1, Establishment of milk testing laboratory has been sanctioned. The appointment of Manager quality Control is still pending with the Government. In the absence of Manager, Quality Control the progress is slow. The other Scheme which is still pending with the Govt. is "Establishment of Survey Units" for which administrative approval has not been given inspite of best efforts. With the implementation of Training Centre, the Department is imparting training to the milk producers/farmers, and milk cooperative staff during 1977-78. This will indirectly help in the production and procurement of milk and to raise their economic standard.

The proposal regarding procurement of milk through the milk cooperative Societies was made by the Department when the work of Additional Registrar, Milk Cooperative Societies was entrusted to Milk Commissioner. Now this work has been transferred to Managing Director, Haryana Dairy Development Corporation.

The laboratory for the testing of milk and milk products is being established. The Dairy laboratory staff started the work to check the quality of milk by taking sample. Further progress will depend on the appointment of Manager, Quality Control, for which the case is pending with the Govt. The work with full swing will start when the administrative approval of Survey Units received and field staff provided in the scheme start its working.

The Committee observed that the milk producers sell their milk to the private contractors and not to the Milk Plants because the private contractors make the payment in advance to them while the milk Plants take undue long time for making the payment. The Committee, therefore, recommend that payment may be made with in a reasonable time to those supplier of milk who sell their milk to plants/milk societies. The Committee further recommend that suitable steps may also be taken by the Department to implement the various schemes launched already for increasing the production of milk and to raise the economic standard of the weaker section of milk producers.

21. The department in its written reply stated that no dividend or return in any form has been received by the department from the Corporation so far on its share capital to the tune of Rs. 2,17,00,000 invested in the Corporation.

Dividend or any return on the Money invested in the Haryana Dairy Development Corporation.

The Committee has taken a very serious view of the fact that such huge amount has

been invested in the Corporation by the Department but without any return. The Committee, therefore, recommend to the Government that the Corporation may be asked to wipe out its losses and the Department should start getting dividend. The action taken by the Government in this behalf may be communicated to the Committee as well.

22. The Committee was very much pained to observe from the records of the Haryana Vidhan Sabha Secretariat that the Government Departments do not send the material and the replies to the questions/recommendations made by the Committee and the Com

II of the Report) have not taken action at all on the recommendations/observations made by the Committee from time to time. The Committee, therefore, desire that the Commissioner and Secretary to Government Haryana, Finance Department should issue fresh directions to all the Secretaries/Heads of Departments stating that delay in supplying the material, non supply of the replies to the questionnaire and not implementing the recommendations/c bservations made by the Committee in time is a very serious matter and reflects adversely on the efficiency of the Departments. The displeasure of the Committee may also be conveyed to all the Secretaries/Heads of the Departments who were responsible not implementing more than one year old recommendations/observations of the Committee and may be asked to explain the reasons for this inordinate delay. The Committee further recommend to the Government that the time limit for supplying material on the Budget Estimates and replies to the questionnaire framed by the Committee, be strictly adhered to in future.

Summary of recommendations/observations of the Estimates Committee (1977-78)

		•	
Sr. No.	Page	Paragraphs of the Report	Recommendations/Observations
1	2	3	4
	1]	DAIRY DEVELOPMENT DEPARTMENT
1	4	12	The Committee did not feel satisfied about the justification for the creation of the Dairy Development Department in the State and is of the view that the function of the Dairy Development Department should be done by the Dairy Development Coperative Federation on the lines of Amul Dairy in Gujarat. However, the Committee felt that the present set up should be continued till the arrangements suggested by the Committee are made in future. The Committee recommend that an immediate attention may be paid by the department to the needs and problems of the milk producers with a view, to provide them the actual cost of their milk as supplied by them to the various milk organisations of the State
			The Committee further recommends that the cost of milk production per Kg. may be worked out and the price of milk may be fixed on that basis and the Committee may be informed accordingly
2'	6	13	The Committee feel that for proper expansion of the Dairy industry on sound scientific lines, imparting of training to the farmers is of utmost importance. The Committee, therefore, recommends that the department should increase the number of orientation training camps to impart proper training to the farmers, breeders and the staff of Milk Cooperative Societies in the State
			The Committee further recommends that the farmers may be given loan on easy terms and conditions so that they may purchase quality cattle and to make the Government policy of white revolution a great success.
3	6	14	The Committee recommends to the Government that suitable remedial measures

The Committee recommends to the Government that suitable remedial measures be taken by the department at once to put the plant in profit and production of ghee, butter and other products may also be started. The administration of the plant, if so requires may be streamlined and the Committee may be informed accordingly.

1	2	3	4
4	7	15	The Committee recommends that the Statistical Cell should also collect the data of number of milk producers in the State Districtwise separately and process the same in such a way that both the producers and the consumers are benefited by it.
4	7	16	The Committee was not satisfied about the creation of the Survey Unit in the department because the functions of Statistical Cell and Survey-Unit are almost the same The Committee, therefore, recommend that the Survey Unit may not be created in the department and if it has already been created the same may be abolished forthwith. The Committee feel that there is no justification for the creation of the Survey Unit when Statistical Cell was already existing in the Department
5	7	17	The Committee recommends to the Government that the appointment of Manager, quality control be made at the earliest so that the work may not suffer.
6.,	8	18	The Committee was convinced for the creation of additional posts for the office of Milk Commissioner and accordingly recommends to the Government to take suitable steps for the sanctioning of these posts so that the department may start functioning smoothly and efficiently.
7	8	19	The Committee recommends to the Government that the Stipend to Haryana Nominees may be paid by the Corporation on the ground that the nominees have to be employed ultimately by Corporation Decision taken by the Govt. in this regard may be conveyed to the Committee as well.
8	9	20	The Committee observed that the milk producers sell their milk to the private contractors and not to the milk plants because the private contractors make the payment in advance to them while the milk plants take undue long time for making the payment. The Committee, therefore, recommends that payment may be made within a reasonable time to those suppliers of milk who sell their milk to plants/milk societies
· .		,	The Committee further recommends that suitable steps may also be taken-by the department to implement the various schemes launched already for increasing the production of milk and to raise the economic standard of the weaker section of milk producers
9	10	21	The Committee has taken a very serious view of the fact that a huge amount has

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1 2 3 4

been invested in the Corporation by the Department but without any return. The Committee, therefore, recommends to the Govt. that the Corporation may be asked to wipe out its losses and the department should start getting dividend. The action taken by the Govt. in this behalf may be communicated to the Committee as well.

IMPLEMENTATION OF COMMITTEE'S RECOMMENDATIONS

10 10 22

The Committee strongly recommends to the Government that immediate action should be taken to implement the outstanding recommendations as given in Appendix II and also those contained in this Report.

APPENDIX II

Statement showing the outstanding Recommendations of the Committee on the Budget Estimates for the years 1968-69, 1969-70, 1970-71, 1971-72, 1972-73, 1973-74, 1974-75, 1975-76 and 1976-77,

19/4-75,	19/5~/6 and 19/6-	-//,	
Sr. No	Page	Paragraph of the Report	Further Recommendations/Observations made by the Committee
1	- 2	3	4
		· · IND	OUSTRIES DEPARTMENT (1968-69)
34	13	39	The Committee would like to know the prosecution launched against the defaulting units given in the list supplied by the department with the report for the quarter ending 30-9-76 during 1970 to 1974-75.
			The Committee would further like to know the names of those officers of the department against whom action is being taken by the department and how much time the department will take to finalise the case of these officers
			JAILS DEPARTMENT (1970-71)
25	9	28	The Committee would like to know whether there is any provision or not to provide loan to the Prisoners after their release from the jails to start their jobs as self employment. The Committee has directed the department to intimate the Committee about the latest position after thorough investigation in regard to an instance of the year 1976 as described by one of the members of the Committee in connection with an application of a prisoner for loan during 1976 but the department did not take necessary action in that respect.
26	9	28	-do-
	PRINTING	AND STA	ΓΙΟΝΕΚΥ DEPARTMENT (1971-72)
21	8	22	The Commttee observed that very slow progress is being shown by the Department while becoming self-sufficient in printing the nationalised text books for the State of Haryana. The Committee recommends to the Govt. that the Department may be made self-sufficient for printing the text-book etc so that the amount which is given to the Chandigarh Press and other Private Presses may be saved and utilised for the benefit of the Department itself
			The Committee further observed that the Department has made no progress to become self-sufficient, during the years 1004 75

The Committee further observed that the Department has made no progress to become self-sufficient during the years 1974-75, 1975-76 and 1976-77 whereas the Committee has already made its recommendation to the Government that the Department should stand on its own footing regarding printing matters

1	2	3	4
33	, ,	_	HEALTH DEPARTMENT (1973-74)
'd	. 5	12	The Committee would like to know the number of dispensaries, district-wise, without doctors at present and the reasons therefor
2 . ,	5	12	The Committee would like to know the the number of dispensaries, district-wise, without doctors at present and the reasons therefor.
4	11	13	The Committee would like to know the number of enquiries which are pending for more than six months and the reasons therefor.
9	12	. 14	Copies of the instructions for sample check of Family Planning performance statistics stated to have been sent on the 4th May, 1976, have not been received in the Vidhan Sabha Secretariat.
			The Committee desired that requisite number of copies of these instructions be sent at the earliest
	. 13	19	The Committee would like to know the basis on which the percentage of patients who got themselves X-rayed at the X-ray plants provided in Government Hospitals/private sources, institution in the district has been worked out.
			The Committee also decided to orally examine the departmental representatives in this connection at one of its subsequent meetings
19	14	20	The Committee decided to orally examine the departmental representatives in this connection at one of their subsequent meetings.
20	14	2)-	The Committee would like to know the latest position with regard to approving the list of Ayurvedic/Unani medicines to be prescribed by the authorised Vaidyas/Hakims and fixing the shops etc. etc.
,	d d		TRANSPORT DEPARTMENT (1973-74)
36		A Same Same	The Committee would like to know the date since the matter has been pending for consideration and taking decision with the Government. The Committee would further like to know what steps the Government has taken to finalize the matter and how much more time the Government will take in this respect. The Committee decided to return all the
2 4 4 CP - 7			The Committee decided to return all the files sent by the department for inspection by the Committee.

1	2	3	. 4
			· · · · · · · · · · · · · · · · · · ·
39	20	28	The Committee would like to inspect stores of some of the Workshops physically on the spot at District/Sub Divisional level on one of the subsequent date and the information of this would be sent to the Department
44	24 7.	32 -	The Committee would like to know as to how many vacancies are lying vacant in the department where persons belonging to Scheduled Castes and Backward Classes are to be recruited. The Committee further recommend to the Government that the backlog may be cleared as early as possible and the Committee may be informed accordingly
45.	22	33	Some Members of the Committee from their personal experience observed that bath rooms and laterines existing particularly on the main highways that is from Delhi to Chandigarh generally remain very bad and dirty condition particularly at night. The Committee therefore, recommend to the Government that the General Managers of the various depots in the State may be instructed to ensure that bath rooms and laterines are kept very clean and neat for the use of the public because it is one of the sources from where the diseases are carried from one place to another. The Committee may be informed of the action taken by the department in this respect as early as possible.
46	22	• 33	Do
47 ,	22 ,	33	Do.
48	22	34	Do
51	23	34	The Committee is constrained to see that the Department has sent an evasive, reply The Committee would like to know the detailed position regarding the functioning of canteen at three stations viz Ambala, Karnal and Panipat
	,	-	The Committee would further like to know the steps being taken by the Department for running such canteens at other stations of the Haryana Roadways
60	24	38	The Committee would like to know the number of cases detected where these instructions have not been complied with by the drivers and the conductors and what action has been taken against them.
61 8 0 % 21 - 1 0 0 20 (2) 21 - 1 0 0	24	39	The Committee would like to know the places in Haryana connected to the State theadquarters by delux buses and since when these de-lux buses have been started

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73	26-27	46	(e The Committee would like to orally examine the representatives of the department at one of their subsequent meetings on the following points:—
	,	. 1 . 1	1. What criteria has been fixed by the Department to impart training to the technical staff, such as Head Mechanics, Mechanics, Electricians, Fitters etc. etc.
<i>.</i> .	` ,		2 Whether the staff of categories meant for the workshop in all the depots in the State is complete, if not, the reasons therefor and what steps are taken to make up the shortfall by the Department
	,	•	3 The members from their personal experience observed that pilferage in tickets generally occurs on short distance/local/remoted routes
			4 The Committee is of the opinion that workshops in most of the depots are not fully equipped to keep the buses in running conditions. The Committee, therefore, would like to know as to what steps the department has taken to keep the buses running particularly in those depots where the percentage of breakdown is on the high side.
,			5. The Committee would like to know the percentage of break-downs of the buses depot-wise in the State during the years 1974-75 and 1975-76 respectively.
			 What system has the Department adopted to check proper utilisation of diesel/break/mobile oil etc. depot-wise in the State.
,	-	C	O-OPERATION DEPARTMENT (1974-75)
8	8	15	The Committee observed that the vehicles in the department and the cooperative institutions are being greatly misused and desired that this matter be examined in detail and a report submitted to the Committee.
,			The Commissioner and Secretary of the department promised to do so in a month.
17	1,2	21	The Committee would like to know :
		-	(i) the positive steps being taken to plug loopholes at various levels to avoid recurrence of shortages resulting in loss in those stores;
·,	ام المارية الم المارية المارية الماري		(n) the detailed reasons for the stores at Hissar and Panipat still remaining in

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loss and concrete steps being taken to check the loss and to put them in profit.

The Registrar, Cooperation Department, promised to supply the desired information in the next quarterly progress report.

The Committee would like to know the latest position in the matter.

The Committee would like to know the latest position in the matter.

The Committee decided that the action taken on the enquiry report may be intimated to the Committee as early as possible and also be supplied a copy of the report of Enquiry Officer.

The Committee would like to know :-

- whether any cases of embezzlement have occurred after the introduction of L.P.O. system; if so, the details thereof and the action taken in each case; and
- (ii) the latest position about the recovery of bad and doubtful debts and the steps being taken to recover the same expeditiously.

The Registrar, Cooperation Department promised to supply a self-contained note in this respect.

(a) Central Coop Bank, Hissar.

The Committee would like to know the latest position about the criminal case opening in the Court.

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(i) the positive steps being taken to plug fragioles a national levels to avoid frequence of shortarre resulting in less in those stores.

(n) the \cdot etailed teasons for the stores at hierarning in hierarning in

(b) The Bhiwani Central Coop Bank Ltd Bhiwani

The Committee would like to know the latest position and the details of each embezzlement case, separately under arbitration proceedings criminal proceedings or otherwise.

The Commissioner and Secretary of the department promised to snend the above information within a month.

(c) Central Coop. Bank, Ambola

The Committee desired latest position in connection with the recovery of embezzled amount in the next quarterly progress reports The Registrar, Cooperation Department promised to do so.

3 2 1 LAND DEVELOPMENT BANK, SONEPAT PRIMARY The Committee would like to know :-1. The Committee may be informed of the decision of the arbitrator. 2. The matter may be settled expeditiously. The Committee recommend that such a procedure may be adopted by which every depositor may be informed about balances after every three months. This job may be assigned to the General Manager or some other officer of the Bank. The Committee is of the view that if this procedure is adopted then there remain ichance of embezzlement in the account. The Committee also desired that the department may examine the possibility dequator setting up a police cell, as in the past, but Lunder the Registrar, Cooperative Societies. now emiso that the cases pertaining to the departability ment are hanled by this cell and the delay Inomin investigation and their finalisation is blue avoided, and send its report to the Com-Journal Hmittee within a month. the Govern סית נחיב להיתכ The Registrar, Cooperation Departon successful blment, promised to do so. STILLUNGUESHO PRINTING AND STATIONERY DEPARTMENT (1975-76) The Committee would like to know the 4 _ც_**,լլ**1,1 latest position regarding construction of the building and provision of machinery ingsb om ing ovi The Committee support 201 sudget. The Committee desired that the Haryana suggets to slide the Hardian Board may be approached by the end of neutrity the Printing and Stationery Department budget neutrity but the printing and stationery Department budget neutrity but the printing and stationery Department budget neutrity but the printing and stationery Department budget neutrity budgets sonally in the notice of the Chairman of the public state. However, Education Board so that the 5 11 6150 III 1 900 1Golf the Haryana Education Board so that the SEL reply may be obtained from them at the ວນໄຊອ i of each and for phos The Committee feels that the matter is replies a41 examine 101 b 7 ruped inemited of the inemited of the Department of the Department is settled. gramment should make all out efforts to obtain the reply from the Language Department at the earliest and the Committee may be tilled Committee and dones or remain area in a apprised of the latest position in the ery but the but non-cup of matter crise sequences when the crise sequences The Committee recommends to the t man marked set of basene cost Government that Shri S.K. Monga, H C.S. a out to siggue that of shapin may be relieved immediately from his cango him soft more on the present duties and he may be asked to comthio John or beneath other nothering plete, the enquiry as early as possible and a said to demind ad south a could submit the report to the Government at

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9	. 12	16	The Committee was not satisfied with the latest reply given by the Government The Committee strongly recommends to the Government that this case may be handed over to the Vigilance Department at once for conducting an Enquiry and the Report of the Enquiry Officer may be sent to the Committee for its information.
			TOURISM DEPARTMENT (1976-77)
ł	7	12	The Committee are pained to observe that the Tourism Department has not sent its replies to the questionnaire in spite of various reminders DO letters written to the Administrative Secretary by the Vidhan Sabha Secretariat and the directive of the Finance Department as reproduced in para 11 of report.
•		,	The Committee feel that the non- supply of the replies to the questionnaire is a very serious matter as it has held up the work of the Committee Consequently, neither the budget estimates of the depart- ment could be examined nor a report could be prepared for presentation to the House. The Committee recommend that the Government should fix the responsibility on the Officials who are responsible for this deliberate non supply of the replies to the questionnaire framed by the Committee. The Committee be informed in the matter accordingly.
	t.,	F 1	PWD. (PUBLICHEALTH) (1976-77)
3			The Committee are pained to observe that the department has not sent its replies to the questionnaire well in time, in spite of various reminders D.O. letters written to the Administrative Secretary by the Vidhan Sabha Secretariat and the directive of the Finance Department as reproduced in para 11 of this Report The replies to the questionnaire were received on 16-2-77. The Committee could not find time to scrutinize the replies and examine the budget estimates of the Department, because the term of
		•	The Committee was nearing completion The Committee feel that there was a deliberate attempt to supply the replies to questionnaire late and there was no justification whatsoever for doing so. The Committee view this lapse seriously and recommend to the Government that the responsibility be fixed on the officers/ officials for late supply of the material on the budget estimates and replies to the questionnaire framed by the Committee. The Committee be informed of the action taken in the matter.

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	1		SPORTS DEPARTMENT (1976-77)
4	9 1	:	The Committee feel that the delay in supply the material on budget estimates and replies to the questionnaire was not justified and it reflects adversely on the efficiency of the department. In view of the regrets offered by the departmental representative the Committee do not intend to persue this matter, further, but suggests that the Government should tone up the administration of the department
5	10		Since the post of Director of Sports has been created by the Government, keeping in view, the importance of sports in the State and on account of increase of work load of the department, the Committee see no reason why this post not manned by an independent whole-time Director of Sports
			Further it was noticed that the post of Director has been sanctioned in IAS Cadre Every IAS Officer cannot be an outstanding sportsman. The Committee, therefore, recommend to the Government that for the promotion of sports activities in the State an IAS. Officer having the background and aptitude for the sports may be appointed whole time Director of Sports at the earliest and the Committee may be informed accordingly
6 .	10	17	As already noticed this post is held by an officer in addition to his own duties. When there will be one independent whole time Director of Sports as recommended by the Committee in para 16 of this Report. He can very well look after the work of the Additional Director also. It is seen that the duties performed by the Additional Director are not of so intricate or of technical nature, and the post being a part time, this job can be assigned to the Director or Deputy Director.
			As already recommended by the Committee in para 16 of this Report when there will be a whole time Director well-versed in sports matters, he will not be required "technical advice" of the sports officer
7	11	1-8	However, the Committee recommend to the Government that when a whole-time Director of the department is appointed by the Government then the justification for retaining this post at Head Quarters may be seen by the Government and the decision taken in this respect by the Government may be communicated to the Committee.

	 		
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	11	19	When asked to explain the justification for this post, the departmental representatives stated in oral evidence that the post is superflous and not necessary. The Committee recommend that the post of Sectional Officer be abolished forthwith.
	11	20	The Committee was not satisfied with the prevailing situation in the sports field and desired that the District Sports Officer and Coaches should do concrete work to justify their existence. The Committee further recommend to the Government that special efforts be made to recruit the efficient persons as coaches at the earliest so that training of the students do not suffer. The Committee during the course of oral examination observed that special attention has not been paid by the department towards games like, foot-ball, Cricket, Yoga and athletics Committee, therefore, recommend that special attention may be paid by the department towards the department towards the above mentioned games.
			The Committee recommend to the Government that the District Sports Officers should have a liasion with the District Education Officers as well as other Educational Institutions of the districts with a view to promote the Sports activities in their respective districts
			The Committee further recommend to the Government that respective Deputy Commissioners should watch the performance of the District Sports Officers periodically in their respective districts
		•	The Committee further recommend to the Government that the respective Deputy Commissioners should ensure that the promotion of sport activities in their districts and periodical progress report in this respect may be sent to the Government by the Deputy Commissioners Steps taken in this respect may be informed to the Committee as well
10	12	21	The departmental representative stated in written evidence that the special board in its meeting held on 2-2-1977 decided to begin with ten seats in class VII entrance test should be increased to 25. Further, it was also decided that any sportsman securing in a medal at national level or performance is equalent to that of a medal may also be allowed for lateral entry in Class VIII, IX and X. They will be given relaxation in the prescribed qualifying admissions test. The Committee would like to be informed of the action taken towards implementation of the decision of the board.

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11	12	22	The Committee feel that there should be atleast one Yoga Centre and Stadium at every District Head Quarter in the State to promote the Sports activities. The Committee recommend that the Government should ensure the implementation of plan of one Stadium and one Yoga Centre at every District Head Quarter.
12	13	23	The Committee would like to know as to what scientific methods have been evolved for the purpose and desired to know the details thereof
			The Committee feel that if higher standard of academics is the only criterian for admission in these institutions then the entrants having urban background with frail physical standards will have their way and the children having sturdy physical standards with less academie standars will thrown into the backgrounds Since the school is primarily meant for promotion of sports the students possessing sound physique be given prefarence over those who are acadmically talented but lacking in physical standards
13	13	24	The Committee analysed the information supplied by the Government that there is no justification for such a hospital having 25 beds. The Committee further recommend to the Government for a Civil Dispensary having a Medical Officer in HCMS Class-II with a skelton supporing staff to meet the requirement of the School. The Committee further recommend to the Government that there is no need of a Chief Medical Officer of Class I in such a small institution. The Committee further recommend that the post of Chief Medical Officer and other posts which are not required may be abolished
14	16	25	The Committee observed during the course of oral examination of the departmental representative that huge amount is spent on these institutions every year. The Committee recommend that a Supervisory Board should be set up to watch the working of these institutions and to have an effective check on the expenditure side as well. The Committee further recommend that the strength of the Board may not exceed more than seven members including two legislators of Haryana.

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